

❖ Quarterly Return Form

❖ **Public Authority : Department of Legal Affairs**

Quarter: Fourth

**Quarter(1st Jan
to 31st Mar. 15)**

❖ **Year: 2014-2015**

❖

* Block I (Details about the requests and appeals)						
	Progress during Quarter					
	Opening Balance as on beginning of 4th Quarter(Jan15-Mar15)	No. of applications received as transfer from other PAs u/s 6(3)	Received during the Quarter (including cases transferred to other PAs)	No. of cases transferred to other PAs u/s 6(3)	Decisions where requests/appeals rejected	Decisions where requests/appeals accepted
Requests	11	35	302	158	7	174
First Appeals	0	N/A	8	N/A	3	5
	Total no. of CAPIOs designated		Total no. of CPIOs designated		Total no. of AAs designated	
	1		11		5	

❖

* Block II (Details about fees collected, penalty imposed and disciplinary action taken)			
Registration Fee Collected(in Rs.) u/s 7(1)	Addl. Fee Collected (in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
4143	0	0	0

❖

* Block III (Details of various provisions of section 8 while rejecting the requested information)													
No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act 2005													
Section 8 (1)										Sections			
a	b	c	d	e	f	g	h	i	j	9	11	24	Other
0	0	0	0	6	0	0	0	0	7	0	0	0	0

